

Report and Accounts (2002-2003) of the Central Adoption Resource Agency (CARA), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report of the Central Adoption Resource Agency (CARA), New Delhi, for the year 2002-2003.
- (b) Annual Accounts of the Central Adoption Resource Agency (CARA), New Delhi, for the year 2002-2003, and the Audit Report thereon.
- (c) Review by Government on the working of the above Agency.
- (1) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 2814/05]

Report and Accounts (2001-2002) of the National Commission for Women, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): Sir, I lay on the Table:-

(1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:-

- (a) Annual Report and Accounts of the National Commission for Women, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Action Taken Report on the recommendations contained in the Annual Report for 2001-2002, of the National Commission for Women.
- (c) Review by Government on the working of the above Commission.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 2816/05].